

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.01.2019 (Wednesday)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 01 of 2019 Comp. App (AT) No. 345 of 2018	Vis-Ram Financial Services Pvt. Ltd. Vs. Metafilms (India) Ltd. & 33 Others.	Arnav Dash	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan
3.	Comp. App. (AT) (Ins) No. 765 of 2018	Narinder Kumar Garg Vs. Bhagwati Kripa Paper Mills Pvt. Ltd. & Anr.	Rakesh Kumar	
4.	Comp. App. (AT) (Ins) No. 31 of 2019	T.L.G. India Pvt. Ltd. Vs. Watermelon Healthcare Communication Pvt. Ltd.	Vinay Shukla	
5.	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal. Vs. Sabyasachi Bagchi	N.Chinnachamy	
6.	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	
7.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	
8.	Competition. App. (AT) No. 09 of 2019	Reprographic India, New Delhi. Vs. The Competition Commission of India, New Delhi & Ors.sd	A.K.Ganjoo	
9.	Competition. App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 224 of 2018	Y. Shivram Prasad Vs. S. Dhanapal & Ors. with	Ashwin Kumar D.S.	TRB Siva Kumar-R1 Rahul Srivastva-R2 & R5
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11.	Comp. App (AT) (Ins) No. 286 of 2018	Asset Reconstruction Company (India) Ltd. Vs. Servalakshmi Paper Ltd. &Ors.	Vishnu Shriram	TRB Siva Kumar- R1 Rahul Srivastva- R2& R5
12.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd.	SumeshDhawan	Charu Sangwan
13.	Comp. App. (AT) (Ins) No. 570 of 2018	Anmol Tekriwal Vs. M.N. Auxichem & Anr.	Ahamed Faud Faizi	Ankit Sareen-R1 Amol Vyas-R2
14.	Comp. App. (AT) (Ins) No. 592 of 2018	Ravinder Pal Singh Lamba Vs. Satkar Air Cargo Services Pvt. Ltd.	Veda Legal	Vaibhav Dabas
15.	Comp. App. (AT) (Ins) No. 710 of 2018	A.J. Agrochem Vs Duncans Industries Ltd	Anirudh Sanganeria	Rishav Banerjee
16.	Comp. App. (AT) (Ins) No. 752 of 2018	Guneet Pal Singh Majitha Vs. Dharmendra Kumar	Rakesh Bajaj	Rohit Rathi
17.	Comp. App. (AT) (Ins) No. 779 of 2018	Karan Gambhir Director , Forgings Pvt. Ltd. Vs. Sajeve Bhushan Deora, Liquidator for Forgings Pvt. Ltd.	Karan Gandhi	Sumesh Dhawan- (R-COC)
18.	Comp. App. (AT) (Ins) No. 789 of 2018	Canbank Factors Ltd. Vs. Dharmendra Kumar, Interim R.P.	A.N. Tiwari	Rohit Rathi-(IRP)
19.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2) Satendra K.Rai- (R4)
20.	Comp. App. (AT) No. 417- 418 of 2018	Kaynet Finance Ltd. & Anr. VS Verona Capital Ltd. & Anr.	Mahesh Agarwal	

For Hearing

21.	Comp. App. (AT) (Ins) No. 427 of 2018 Part Heard	State Bank of India Vs. Shri Gopalsamy Ganesh Babu	Sanjay Kapur	Mitali Dayani
22.	Comp. App. (AT) (Ins) No. 447 of 2018	Chhattisgarh State Industrial Development Corporation Ltd. Vs. Sanjay Gupta &Anr.	Sunita Ghosh	Syed S. Karim
23.	Comp. App. (AT) (Ins) No. 534 & 585 of 2018	Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd.	Sangag Saxena	Gautam Singh (R-1), Vikram Wadehra (R2)

12:00 noon**For Hearing**

24.	Comp. App. (AT) (Ins) No. 591 of 2018 Part Heard	SREI Infrastructure Finance Ltd Vs Kannan Tiruvengadam With	Arijit Mazumdar	Basudeb Biswas
25.	Comp. App. (AT) (Ins) No. 291 of 2018	Prasad Gempex Vs. Star Agro Marine Exports Pvt. Ltd. &Anr.	KartikeyaGoel	MM Abbasi (RP), Rajiv S Roy (R-2)

02:00 PM**For Hearing (Part Heard)**

26.	Comp. App. (AT) No. 254 of 2018 (Part Heard)	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
27.	Comp. App. (AT) No. 268 of 2018 (Part Heard)	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
28.	Comp. App. (AT) (Ins) No. 194 of 2018 Part Heard	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. with	Milan Singh Negi	KunalKohli (R1) AnsuyaSalwan -R3
29.	Comp. App. (AT) (Ins) No. 225 of 2018 Part Heard	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. with	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 AnsuyaSalwan -R3
30.	Comp. App. (AT) (Ins) No. 235 of 2018 Part Heard	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Ansuya Salwan-R3
31.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	VaibhavGaggar	Rajshekhar Rao
32.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

04:00 PM

For Orders (In chamber)

33.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
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By Order
-sd/-

Registrar